

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA  
UNSTARRED QUESTION NO. 1324  
TO BE ANSWERED ON 09.02.2023**

**MSME PROJECTS**

1324. SHRI GAJENDRA SINGH PATEL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the quantum of funds being provided for the projects pertaining to Micro, Small and Medium Enterprises (MSMEs) in the tribal areas;
- (b) the fund provided and spent for the said projects during the last three years in tribal areas of Madhya Pradesh, district-wise;
- (c) whether any special project for Khargone Barwani Parliamentary Constituency is under consideration under MSME sector and if so, the details thereof; and
- (d) the details of different schemes being implemented in the aspirational districts?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (d): Ministry of MSME, through Khadi and Village Industries Commission (KVIC), is implementing **Prime Minister's Employment Generation Programme (PMEGP)** for assisting entrepreneurs in setting up of new units in the non-farm sector. It aims to bring together widely dispersed traditional artisans/ rural and urban unemployed youth and give them self-employment opportunities to the extent possible, at their doorstep.

Under PMEGP, General Category beneficiaries can avail Margin Money subsidy of 25% of the project cost in rural areas and 15% in urban areas. **For beneficiaries belonging to Special Categories**, such as Scheduled Castes, **Scheduled Tribes**, OBCs, Minorities, Women, Transgenders, Ex-servicemen, Differently Abled, beneficiaries belonging to North-Eastern Region, **Aspirational District**, Hill and Border areas, etc., the Margin Money subsidy is 35% in rural areas and 25% in urban area. The maximum cost of project is Rs.50 lakh in the manufacturing sector and Rs.20 lakh in the service sector. The own contribution for beneficiaries belonging to **Special Categories including Scheduled Tribes and applicants from Aspirational Districts** is **5% of project cost** as compared to 10% for General Category beneficiaries.

Performance of micro-entrepreneurs from Scheduled Tribes under PMEGP during last three years is given below:

Year	Margin Money Disbursed (Rs. in Lakhs)	Units Assisted	Estimated Employment Generated
2019-20	12234.52	6021	48168
2020-21	12711.14	5497	43976
2021-22	16396.39	7225	57800

District-wise details (including Aspirational Districts) of Schedule Tribes beneficiaries assisted under PMEGP i.e., number of micro-units setup, Margin Money subsidy disbursed and estimated employment generated in the State of Madhya Pradesh (including Khargone Barwani Parliamentary Constituency) during last three years is given at **Annexure-I**.

Under the scheme 'Pradhan Mantri Janajatiya Vikas Mission (PMJVM)', Ministry of Tribal Affairs provides funds for procurement of Minor Forest Produce (MFP) on minimum support price to provide a safety net to the tribals in the trade of minor forest produces. Further, Van Dhan Vikas Kendra are set up through Tribal Co-Operative Marketing Development Federation of India (TRIFED), which targets employment generation for tribals by harnessing the wealth of forest i.e., Van Dhan. Under this programme, tribal community owned Minor Forest Produce (MFP) centric multi-purpose Van Dhan Vikas Kendras (VDVKs) are set-up in the areas with significant tribal population. The Kendras act as common facility centres for procurement cum value addition to locally available Minor Forest Produce and thereby increase the income of the gatherers. During last three years, MFPs worth Rs. 342 cr. have been procured in the tribal areas of 16 States which have benefitted more than 10 Lakhs MFP gatherers. TRIFED has also sanctioned 3,225 Van Dhan Vikas Kendras (VDVKs) associated with 9.63 Lakh beneficiaries in 25 States and 3 UTs. Number of VDVKs sanctioned with beneficiaries since its inception in the States / UTs, including Madhya Pradesh, is at **Annexure-II**.

\*\*\*\*

## Annexure-I

Annexure-I referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 1324 for answer on 09.02.2023

Schedule Tribes beneficiaries under PMEGP in Madhya Pradesh										
(Units & Employment: in numbers, Margin Money (MM): Rs. in Lakhs)										
Sr. No.	Madhya Pradesh (District-wise)	2019-20			2020-21			2021-22		
		Units	M.M.	Empl.	Units	M.M.	Empl.	Units	M.M.	Empl.
1	AGAR-MALWA	0	0.00	0	0	0.00	0	1	1.05	8
2	ALIRAJPUR	27	66.84	216	66	85.49	528	131	184.96	1048
3	ANUPPUR	1	2.58	8	4	6.63	32	21	29.97	168
4	ASHOK NAGAR	0	0.00	0	0	0.00	0	2	1.76	16
5	BALAGHAT	2	1.07	16	13	17.06	104	15	33.96	120
6	BARWANI	0	0.00	0	7	11.07	56	34	59.04	272
7	BETUL	4	8.78	32	6	9.45	48	7	21.61	56
8	BHIND	0	0.00	0	0	0.00	0	1	1.23	8
9	BURHANPUR	0	0.00	0	2	4.64	16	1	0.74	8
10	CHHINDWARA	1	7.00	8	2	6.86	16	4	8.83	32
11	DAMOH	0	0.00	0	0	0.00	0	3	8.65	24
12	DEWAS	0	0.00	0	3	3.54	24	4	7.07	32
13	DHAR	9	17.77	72	13	49.88	104	54	109.48	432
14	DINDORI	7	15.70	56	17	42.47	136	23	56.18	184
15	EAST NIMAR (KHANDWA)	0	0.00	0	8	7.85	64	14	13.22	112
16	GUNA	0	0.00	0	1	0.37	8	2	1.97	16
17	HARDA	1	1.75	8	2	3.25	16	7	6.56	56
18	HOSHANGABAD	1	1.75	8	3	7.25	24	4	7.21	32
19	INDORE	0	0.00	0	1	3.50	8	1	2.80	8
20	JABALPUR	2	3.37	16	2	12.08	16	2	8.84	16
21	JHABUA	10	23.69	80	55	91.09	440	104	181.60	832
22	KATNI	0	0.00	0	2	2.10	16	1	3.50	8
23	KHARGONE	2	17.50	16	2	12.25	16	18	25.12	144
24	MANDLA	2	1.44	16	15	27.10	120	36	33.26	288
25	NARSINGHPUR	3	10.50	24	3	10.50	24	3	9.45	24
26	NEEMUCH	0	0.00	0	0	0.00	0	3	2.98	24
27	PANNA	0	0.00	0	0	0.00	0	3	4.26	24
28	RAISEN	0	0.00	0	0	0.00	0	5	10.25	40
29	RAJGARH	1	1.75	8	1	3.50	8	1	0.70	8
30	RATLAM	1	0.35	8	5	8.45	40	12	22.62	96
31	REWA	0	0.00	0	2	1.35	16	2	2.10	16

32	SATNA	0	0.00	0	0	0.00	0	1	0.74	8
33	SEHORE	0	0.00	0	1	1.66	8	1	0.70	8
34	SEONI	2	7.21	16	2	4.03	16	6	14.53	48
35	SHAHNOL	0	0.00	0	3	3.98	24	14	11.51	112
36	SHAJAPUR	0	0.00	0	0	0.00	0	1	1.75	8
37	SHYOPUR	0	0.00	0	1	1.40	8	1	1.75	8
38	SIDHI	1	0.70	8	3	4.18	24	6	9.53	48
39	SINGROLI	0	0.00	0	4	7.35	32	9	18.27	72
40	TIKAMGARH	0	0.00	0	1	0.35	8	1	1.05	8
41	UJJAIN	0	0.00	0	0	0.00	0	1	3.50	8
42	UMARIA	1	2.10	8	3	3.85	24	6	4.90	48
43	VIDISHA	0	0.00	0	0	0.00	0	1	0.96	8
44	BHOPAL	0	0.00	0	1	2.50	8	0	0.00	0
45	GWALIOR	0	0.00	0	1	3.50	8	0	0.00	0
46	SAGAR	0	0.00	0	1	1.75	8	0	0.00	0

**Annexure-II**

**Annexure-II referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 1324 for answer on 09.02.2023**

**Details on 3,225 Van Dhan Vikas Kendra (VDVK) sanctioned in 25 States and 03 UTs including Madhya Pradesh:**

S. No.	State	No. of VDVks sanctioned	No. of Beneficiaries	Amount Released (Rs in lakhs)	Training completed by VDVks
1	Andhra Pradesh	415	123258	3604	198
2	Arunachal Pradesh	85	25500	637	0
3	Assam	302	92119	2640	128
4	Chhattisgarh	139	41700	2085	139
5	Dadra Nagar Haveli and Daman and Diu	1	302	15	0
6	Goa	10	3000	82.5	0
7	Gujarat	116	34424	1721.2	2
8	Himachal Pradesh	4	1110	41.8	0
9	Jammu & Kashmir	100	29791	1457	0
10	Jharkhand	39	11601	569.7	39
11	Karnataka	140	41748	1186.2	28
12	Kerala	44	12038	396.125	8
13	Ladakh	10	3000	150	0
<b>14</b>	<b>Madhya Pradesh</b>	<b>107</b>	<b>32160</b>	<b>1447.5</b>	<b>86</b>
15	Maharashtra	264	79350	2460	0
16	Manipur	200	60403	2075.975	139
17	Meghalaya	39	11835	584.1	0
18	Mizoram	159	46168	1444.05	44
19	Nagaland	206	61798	2129.9	70
20	Odisha	170	50094	2374.25	46
21	Rajasthan	479	144803	3753.2	19
22	Sikkim	80	23801	1169.05	0
23	Tamil Nadu	8	2400	112.5	7
24	Telangana	17	5100	255	17
25	Tripura	32	8893	331.55	15
26	Uttar Pradesh	25	7238	209.55	12
27	Uttarakhand	12	3605	127.45	11
28	West Bengal	22	6719	329.35	0
<b>Grand Total</b>		<b>3225</b>	<b>963958</b>	<b>33388.95</b>	<b>1008</b>